

50 (CS+)

H265

2120

## Declaration of Assets and Liabilities

Year 2024-25

1, ARYTMO KUMAR ..., son/daughter/wife of NARESH RAM

1 ged 12 years, belonging to BTHAR YTDHAM SABHA

1 service and presently working as OFFTCE ATTENDANT (GTARDENCE)

1 give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	RHNT KUM Spouse Name(S)	Dopendant-1 Name	Dependent-2 Nama	Dependant-3 Etc. Name
(1)	Cash	6000	1000			
(11)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	7000	-			
(H)	Bonds, Debentures and Shares in companies	275002 80000 14.5E				•
(ly)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	HONDA CBSHINE BROKDIGIZ			-	49.307
(vi)	Jewellery (give details of weight and value)	109mSilve	109m2nH			_
(vII)	Other assets, such as values of claims / interests	_				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Br. No.		Salf	Spouse Name(S)	Dependent-1 Name	Dependant-2: Name	Ospendant-3 Etc, Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	6505aA in RunRun TARMA			_
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				_	
(th)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	and the same of th				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	DESCRIPTION OF THE PROPERTY OF				
v)	Others (such as Interest in property)		-			-

(2) I give herein below the details of my flabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Pinencial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(I) Loans from Banks	S.B.I BANK	6,10,000 7.	
	(II) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water		_	
	(c) dues to departments dealing with supply of electricity			

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		***************************************
	(f) Other dues, if any	_	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BTUPK1371L	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(lv) Property Tax		-

C. <u>Personal D</u>	etall	
GPF/CPF/PRAN No.	[=	110135365419
Gender	:-	M (M/F)
Date of Birth	1.0	21021983 (DD/MM/YYY)
Class/Group	<i>a</i> →	C (A/B/C)
Cadre	1=	OFFICE ATTENDANT (GIARDENER) (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	<b>7</b> =	PATNA
I hereby d knowledge and be		that the above details are true to the best of my

Signature 3/27 2 5711 III
Name of Employee: ARVIND KUMAR

Designation: OFFICE ATTENDANT (GRRDENER)

Department: CARE TAKER SECTION

Mote:

Place PATNA

Date: 13-02-25

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format.